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25) 31.7.1995

Shri K.B. Tatreja,
counsel for the applicant states
that in view of the attempt
by the Respondents to reconcile
their earlier impugned instructions,
the applicant does not want
to proceed with the present
OA.

The OA is disposed
of as withdrawn.

M.P. No. 515/95
is also disposed of.


(P.P. Srivastava)
MCA


(M.S. Deshpande)
Vice-Chairman.

OS

✓
Order/Judgement despatched
to Applicant/Respondent (s)
on 11/8/95.

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31/8/95